

**IN THE HIGH COURT OF BOMBAY AT GOA.**

**LD-VC-CW-274/2020**

Umesh Kerkar

...Petitioner.

Vs

State of Goa and ors.

...Respondents.

Shri Gaurish Agni, Advocate for the petitioner.

Shri Prashil Arolkar, Addl. Govt. Advocate for the respondent nos.1 and 2.

**Coram:- DAMA SESHADRI NAIDU, J.**

**Date: 14th October 2020.**

PC.

Shri P. Arolkar, the learned Addl. Govt. Advocate, waives notice for the respondent nos.1 and 2.

2. Issue notice to the other respondents returnable on 4.11.2020.
3. Status quo existing as of today shall be maintained.

**DAMA SESHADRI NAIDU, J.**

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